

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No. 3065/2015

This the 24<sup>th</sup> day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Ms. Nisha, Aged 30 years  
D/o Shri Ram Dass,  
R/o B 6/225, Sector-8  
Rohini, Delhi -110085  
(Mob 9717231806) ... Applicant

**(By Advocate: Mr. Tenzing Thinlay Lepcha for Mr. Ashok Aggarwal)  
Versus**

1. Government of NCT of Delhi  
Through its Chief Secretary,  
Secretariat, I.P. Estate,  
New Delhi -110002  
2. Directorate of Education,  
Through Director of Education  
Government of NCT of Delhi  
Old Secretariat Building  
Civil Lines, Delhi-54  
3. The Joint Director (Planning Branch)  
Planning Branch, Directorate of Education,  
Govt. of NCT of Delhi  
Old Patrachar Building,  
Timarpur, Delhi-110054. ... Respondents

**(By Advocate: Mr. Vijay Pandita)  
Order (oral)**

**Per Sudhir Kumar, Member (A)**

Learned counsel for the respondents has produced a copy of the order dated 03.07.2016 engaging the applicant as Guest Teacher. Learned counsel for the applicant also submits that the applicant has since already been permitted to join her service and seeks leave & permission to withdraw the OA, as presently filed. The prayer is accepted.

2. OA is dismissed as withdrawn.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

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